

Calcutta High Court
In The Circuit Bench at Jalpaiguri (Appellate Side)

Scrutiny List From 19-06-2021 To 19-06-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CRM	603/2021	DINESH BARMAN AND ANR	SATARUDRIYA MUKHERJEE	10-07-2021	LIST OF DATE IS INCORRECT IN THE PRESENTATION FORM
2	CRM	679/2021	DEOLAL SAH	JAYDEEP KANTA BHOWMIK	10-07-2021	1. NAME OF THE PETITIONER IS MISMATCH (AT PAGE -2) WITH THE SIGNATURE OF THE PETITIONER IN VAKALATNAMA
3	CRM	680/2021	MUKESH KUMAR THAKUR	DEBORSHI DHAR	10-07-2021	1.SIGNATURE OF THE DEPONENT IS MISSING IN THE PHOTOCOPY OF THE ID PROOF
4	WPA	1075/2021	BHABANI PRASAD CHETTRI	PRAJWAL GURUNG	10-07-2021	1.IMPROPER ADDRESSING OF THE HONOURABLE CHIEF JUSTICE (ACTING) IN THE PETITION. 2. PLEASE RESEND MAIL WITH PROPER ATTACHMENTS ACCESS
5	WPA	1088/2021	JIWAN LAL AGARWAL AND ORS	ARJUN SAMANTA	10-07-2021	1.BAR REGISTRATION NUMBER IN FORM A IS REQUIRED 2.ADDRESS OF THE RESPONDENT IS REQUIRED IN FORM A 3.GROUP AND HEAD IS MISSING 4.WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE (ACTING) 5.UNDER TAKING FOR THE COURT FEE IS MISSING 6. SYNOPSIS AND LIST OF DATES SHOULD NOT EXCEED MORE THAN 3 PAGES 7.PLEASE RESEND MAIL WITH PROPER ATTACHMENTS ACCESS

Printed On 19-06-2021